

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Application No. 142 of 2017 (SZ)**

**Applicant (s)**

D. Gopalakrishnan  
District Secretary – Agriculture  
Wing, Vellore East  
Sathampakkam Village, Walajah Tk  
Vellore Dist

**Respondents**

1. State Government of Tamil Nadu  
rep. by its Secretary, PWD, Chennai-9
2. The Member Secretary, State Level  
Environment Impact Assessment  
Authority, Chennai
3. The Tamil Nadu Pollution Control  
Board Rep. by its Chairman,  
Chennai.
4. The District Collector, Vellore
5. The Chief Engineer, Water  
Resource Organisation, PWD,  
Chennai
6. The Revenue Divisional  
Officer, Vellore
7. The Assistant Director, Dept. Of  
Geology & Mining, Vellore
8. The Executive Engineer, PWD,  
Vellore
9. The Asst. Engineer, PWD, Vellore

**Counsel appearing for applicant**

M/s. V.S Senthil Kumar  
A. Kripakaran  
R. Murugan

**Counsel appearing for respondents**

M/s.E. Manoharan for R1, R4 to R9  
M/s Gokul Krishnan for R2  
M/s Rita Chandrasekar for R3

Note of the Registry	Orders of the Tribunal
Item No.15	<p>Date: 9<sup>th</sup> August, 2017</p> <p>The learned Additional Government Pleader has filed an affidavit on behalf of the 4<sup>th</sup> respondent-District Collector after serving copy to the learned counsel appearing for the applicant.</p> <p>Post this application for further hearing on 24.08.2017</p> <p style="text-align: right;">.....,JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>